## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2534 ANSWERED ON:09.12.2011 THE DOWRY PROHIBITION ACT Shantha J.

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government proposes in amend the Dowry Prohibition Act, 1961; and
- (b) if so, the details thereof?

## **Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The National Commission for Women has suggested amendments to Dowry Prohibition Act, 1961 to make the Act more effective. The recommendations are under examination and the decision to amend the Act will be contingent on the outcome of the examination.